

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED

CIN : U85110TN2007PTC064072

Date of commencement of CIRP: 03rd October 2019

LIST OF CREDITORS

Summary as on 30th November 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of other creditors (Other than financial creditors and operational creditors)

Annexure - 9

Amount in Rs.

S.NO	Name of the Creditor	Identification No	Details of Claim Received		Details of Claim Admitted						Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC					Amount of Contingent Claim
	Nil														

